

ITEM NO.1501
(FOR JUDGMENT)

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1007/2013

JAMILA BEGUM (D) THR. LRS.

Appellant(s)

VERSUS

SHAMI MOHD.(D) THR. LRS. & ANOTHER

Respondent(s)

Date : 14-12-2018 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s) Mr. Braj K. Mishra, Adv.
Ms. Aparna Jha, AOR
Mr. Abhishek Yadav, Adv.
Ms. Kriti Sondhi, Adv.

Hon'ble Mrs. Justice R. Banumathi pronounced the judgment of the Bench comprising her ladyship and Hon'ble Ms. Justice Indira Banerjee.

The appeal is allowed in terms of the signed reportable judgment.

Pending application(s), if any, shall also stand disposed of.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER

(Signed reportable judgment is placed on the file)